

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3623  
TO BE ANSWERED ON 16.03.2020**

**WAGES FOR UNSKILLED LABOURERS**

**3623. SHRI. RAMESH CHANDRA MAJHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there is any plan to increase the wage rate of unskilled labourers to Rs. 286.30 as requested by the State Government of Odisha; and**
- (b) if so, the time by which it is likely to be enhanced?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): No such request has been received in this Ministry from the Government of Odisha. However, Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions.**

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